UMESH PODDAR, FCA Insolvency Professional

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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

ANNEXURE 1: CLAIMS OF SECURED FINANCIAL CREDITORS

Name of the corporate debtor: Aawrun Furnishings Man-Tra Private limited

Date of commencement of liquidation: 18.08.2023

List of Financial creditor as on 26.12.2024

											(Amount in ₹)					
S1.	Name of	ame of Identification Details of claim received			Details of claim admitted							Amount	Amount of	Amount	Amount	Remarks, if any
No.	creditor	No.										of		of claim		
			Date of	Amount		ofNatureof	Amount	Whether	Details of SecurityInterest	Amount	% share	contingent	mutual	rejected		
			receipt	claimed	claim	claim	covered	security		covered	in total	claim	dues, that		verificatio	
					admitted		~	interest			amount		may be set		n	
								relinquished?		guarante			off			
							interest	(Yes/No)		e	admitted					
1.		FCRN – F00489	11.09.2023	52263584.27	52263584.27				Paridhan Garment Park Phase -1, Block		100%	NA	NA	NIL		The admitted amount
	Chartered bank					Financial Creditor		not be realized by the creditor till	C, SDF Building, 2 nd Floor, Unit No. C 301, C – 302, Premises No. 19, Canal South	,						of claim might Undergo change
	Dank					creator			Road, P.S. Tiljala Ward No. 57, Kolkata							depending upon the
								· ·	700015							records or information
								shall vest in								available with the liquidator
								liquidation estate.								and shall be updated
																in due course.

Notes:

As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.

• The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the

directions of the Hon'ble NCLT, or otherwise.

• As regards claims submitted after the last date of submission i.e. 9th December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT

